

(a) whether the revised pay scale for University and college teachers has been introduced and implemented throughout the country;

(b) if so, what are the details thereof;

(c) if not, what are the reasons therefor; and

(d) by when they are going to be fully implemented?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) to (d) The Government of India have conveyed their sanction to the University Grants Commission for implementation of the revised scales of pay for teachers in Central Universities. The Commission has since intimated the decision to the Central Universities.

Government of India had written to the State Governments that the revised pay scales of University and College teachers, as recommended by the University Grants Commission, may be implemented. A formal communication regarding the offer of Central assistance for the purpose and other conditions was sent to all the State Governments on November 2, 1974. It is now for the State Governments to formulate their proposals.

Ban on export of serum

1315. SHRI MONORANJAN ROY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that some agencies in Bombay are exporting serum;

(b) whether there is any proposal under Government's consideration to ban the export of serum in view of the acute blood shortage in the country; and

(c) the action taken against the agencies which export serum?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M. ISHAQUE) : (a) Yes.

(b) and (c) The Government are considering a proposal to impose ban on the export of *v/holi* human blood/plasma and all products derived from human blood except human Gamma Globulin and Human Serum Albumin manufactured from human placenta and human placental blood.

Shortage of Blood in Government Blood Banks

1316. SHRI MONORANJAN ROY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that the Government Blood Banks in the country are facing acute shortage of blood;

(b) if so, the reasons therefor and the steps taken to meet the situation;

(c) whether it is also a fact that shortage of blood is due to the low amount of money paid to the blood donors in Government hospitals and the higher amount paid by the private blood banks, who are exporting blood to foreign countries;

(d) if so, what are the details thereof;

(e) whether Government propose to put a ban on the private blood banks in the country, and

(f) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M. ISHAQUE) (a) There is, in general, shortage of blood in Blood Banks. However, most cases needing blood as an immediate life saving measure are provided with blood in Government hospitals although the percentage of people not getting it has not been worked out.

(b) The main reason is that adequate number of voluntary blood donors are not available. State Governments and Union Territory administrations have been asked to consider grant of incentives such as award of medals and scholarships to voluntary blood donors. Special casual leave is granted to Central Government employees to donate blood. Prisoners donating blood are also given certain concessions. Propaganda is also being carried out through posters, radio and films.

(c) No.

(d) Question does not arise

(e) No.

(f) The private Blood Banks cannot be banned unless alternative arrangements to meet the requirements of blood are made.

Special steps to check infectitious diseases

1317. SHRI NIREN GHOSH : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :